

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1902
ANSWERED ON 27TH JULY, 2017

MOTOR VEHICLES (AMENDMENT) BILL, 2017

1902. SHRI JANARDAN MISHRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the main provisions of Motor Vehicles (Amendment) Bill, 2017;
- (b) the potential benefits of this Bill being enacted into an Act; and
- (c) the other development efforts being made by the Government in transport sector?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) & (b) The main provisions of the Motor Vehicles (Amendment) Bill, 2017, passed by Lok Sabha on 10th April, 2017 and presently in Rajya Sabha for consideration and passing are to strengthen enforcement and road safety, speedy assistance to accident victims and protection to Good Samaritans, reforms in Third Party Insurance, simplification and facilitation to citizens, automation and computerization, strengthening public transport and empowering states. It is expected that the Bill will usher in reforms in the area of road safety, victim compensation, reducing corruption and improving services being rendered by the transport departments. It is expected to substantially enhance public welfare.

(c) For strengthening Public Transport System in the Country, financial assistance is being provided to State Road Transport Undertakings (SRTUs) for IT related projects such as GPS/GSM based vehicle tracking system, computerized reservation system, automatic fare collection system, electronic ticket vending machines, inter-modal fare integration, passenger information system. As per the scheme of development of large bus terminals in States /Union Territories on BOT basis during 12th Five Year Plan, financial assistance is provided for consultancy services for development of large bus terminals in States/UTs. The bus terminals are being developed under Public Private Partnership (PPP) model on Build Operate Transfer (BOT) basis. A pilot project on conversion of diesel buses into electric buses as retro-fitment solution is being implemented in collaboration with Central Institute of Road Transport (CIRT). The Government has been providing e-Governance based services for Vehicle Registration and Driving Licences through Information Technology based solutions being provided through NIC called VAHAN and SARATHI being run in difference States.
